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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1239/(MAH)/2017  
M.A. No. 669/2017

CORAM:

Present:

SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: Gupta Global Resources Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

|  |                                                                                                            |  |           |
|--|------------------------------------------------------------------------------------------------------------|--|-----------|
|  | Archan Shah,<br>Pooja Vasandani<br>c/o Rajani<br>Associates<br>for the<br>Applicant Committee of Creditors |  | Pooja S.V |
|--|------------------------------------------------------------------------------------------------------------|--|-----------|

|    |                                                                           |                                                                           |               |
|----|---------------------------------------------------------------------------|---------------------------------------------------------------------------|---------------|
| 4/ | Umang Thakkar<br>a/w<br>Ashish Pgasit<br>c/o<br>Dhil & Dhil<br>Associates | Advocate<br>for the<br>Corporate<br>Debtor<br>(rehabilitation management) | Umang Thakkar |
|----|---------------------------------------------------------------------------|---------------------------------------------------------------------------|---------------|

**ORDER**

**MA 669/2017 IN CP No. 1239/I&BP/NCLT/MB/MAH/2017**

MA 669 of 2017 is hereby allowed vide separate order.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**M. K. SHRAWAT**  
Member (Judicial)